GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5
ANSWERED ON:26.07.2010
SCHEDULED CASTE SPECIAL COMPONENT PLAN
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount allocated by the Government to the various departments under Scheduled Castes Special Component Plan (SCSP) during each of the last three years and the current year alongwith the names of the Departments to which the said amount was provided;
- (b) whether all the amount provided under the said plan has been utilized;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor;?

Answer

MINISTER OF STATE FOR MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) to (d) As per guidelines for formulation, implementation and monitoring of Scheduled Castes Sub Plan (SCSP) (earlier known as Special Component Plan), issued by the Planning Commission in December 2006, all the Central Ministries/Departments are required to earmark funds under SCSP from the total plan outlay at least in proportion of SC population to the total population.

As per available information, a large number of Central Ministries/Departments are not earmarking funds under SCSP as per Planning Commission guidelines. A Task Force has been constituted in June, 2010 to re-examine and revise the extant Guidelines of the Planning Commission for implementation of SCSP.